

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3618

ANSWERED ON:15.12.2011

GSPA

Bhagora Shri Tarachand;Rajukhedi Shri Gajendra Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether marketing margin as a result of Gas Sale and Purchase Agreement (GSPA) in the Krishan Godavari D6 Basin entered between parties without Government intervention;
- (b) if so, the set of rules framed in this regard;
- (c) whether the Government intends to re-frame this policy and decided to place the matter of marketing margin before the EGoM; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a): Yes, Madam.

(b): The marketing margin in the case of KG D6 is being mutually settled between buyer and the seller.

(c) & (d): On a representation made by the Department of Fertilizers, the issue of marketing margin charged by Reliance Industries Ltd. (RIL) on KG D6 gas is proposed to be placed for consideration of the Empowered Group of Ministers (EGoM) as and when it meets.